

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2909**  
TO BE ANSWERED ON: 10.07.2019

**FINGERPRINT AUTHENTICATION**

**2909. SHRI AJAY MISRA TENI:**

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) whether the Government has given any suggestion to introduce digital fingerprint authentication in messaging platform of facebook keeping in mind the fact that investigation agencies are unable to collect correct information in case any user logs a complaint regarding objectionable messages sent through facebook in the country; and
- (b) if so, the extent to which these type of crimes are likely to be checked by introducing this system?

**ANSWER**

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)

(a) and (b): No, Sir. However, Hon'ble High Court of Madras is hearing two writ petitions (Civil) No. 20774 of 2018 and (Civil) 20214 of 2018 where petitioners have prayed to declare that linking of Aadhaar or anyone of the Government authorized identity proof as mandatory for the purpose of authentication while obtaining any email or user account (Social Media Accounts – Facebook, Instagram, Youtube and Twitter or Utility Accounts – Paytm, Uber, Ola, Gmail, Yahoo and Hotmail) thereof. The matter is presently sub-judice.

\*\*\*\*\*

